

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : CP/14/2017

NAME OF THE PETITIONER(S) : J.M SHAMMIMUDDIN

NAME OF THE RESPONDENT(S) : PRINTS INDIA PRIVATE LIMITED

UNDER SECTION :241/242 of companies act 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	B. PRAGADEESH FOY (K. MOORTHY)	Counsel for Petitioner	B. Prayh
2)	Chandremouli Prabhakar	Counsel for Respondents 1-3	Chandremouli

ORDER

Counsel for petitioner present. Counsel for respondent present. Counsel for petitioner prayed time for filing rejoinder. Time extended at request with a direction to file rejoinder and furnish a copy of the same before the next date of hearing. Put up on 09.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)